TO BE PUBLISHED IN PART-I SECTION 2 OF THE GAZETTE OF INDIA

F. No. A. 33025/15/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 5th July, 2018.

NOTIFICATION No. 26/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri S. Sebastin, Assistant Commissioner in the office of the Principal Chief Commissioner of CGST, Chennai Zone from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 5th July, 2018.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri S. Sebastin, Assistant Commissioner (Chennai Zone).
2. The Principal Chief Commissioner of CGST, Chennai Zone, 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai-600 034 (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination/CBEC) DS(Ad.II)/ Dir(Ad.IIA&B)/DS(AdV).
4. ADG(HRM)-II/ADG(HRM)-II, Office of DG(HRD).
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.